

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 14014 of 2013
(C/MISC/10605/2024)

[Arising Out Of OIA-395-396/2013/CUS/COMMR-A-/AHD Dated- 10/09/2013 passed by the Commissioner (Appeals), CUSTOMS-AHMEDABAD]

C.C.-Ahmedabad

CUSTOM HOUSE, NEAR ALL INDIA RADIO NAVRANGPURA,
AHMEDABAD, GUJARAT

.....Appellant

VERSUS

Manish Printing And Packaging

63, Maharshi Dayanand Marg, Near Railway Line, Saijpur Bogha,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Sanjay Kumar, Superintendent (AR) for the Appellant

Shri. Kartik Kachhawah, Advocate for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

Final Order No. 10351 / 2025

DATE OF HEARING: 13.05.2025

DATE OF DECISION: 13.05.2025

MR. SATENDRA VIKRAM SINGH

The department has filed a miscellaneous application for withdrawing the appeal filed in the matter on the ground of monetary limit. The request is allowed and appeal is disposed of accordingly as withdrawn. Miscellaneous applications also stand disposed of.

(Dictated & Pronounced in the open court)

(SOMESH ARORA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)

Prachi